

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242 OF CA 2013

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

R. Neethi Perumal for C. KATHIR M/s. Gupta & Ravi Advocate	Respondent Petitioner	P. Anil Chetty
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ORDER

At request of the parties, list this matter for hearing on 11.09.2019.

SA
(S.VIJAYARAGHAVAN)
Member (Technical)

sd
(B.S.V.PRAKASH KUMAR)
Member (Judicial)